

[Shri Shahnawaz Khan]

- (iv) The Employees' Provident Funds (Amendment) Scheme, 1966 published in Notification No. G.S.R. 170 in Gazette of India dated the 5th February, 1966.

[Placed in Library. See No. LT-5848/66].

- (2) A copy each of the following Notifications issued under the Employees Provident Funds Act, 1952:—

(i) G.S.R. 1779 published in Gazette of India dated the 4th December, 1965 extending the Employees' Provident Funds Act, 1952 to certain stone quarries.

(ii) G.S.R. 2 published in Gazette of India dated the 1st January, 1966 extending the Employees' Provident Funds Act, 1952, to banks doing business in one State or Union Territory and having no departments or branches outside that State or Union Territory.

[Placed in Library. See No. LT-5849/66].

- (3) A copy of the Annual Report on the working of the Employees' Provident Funds Scheme, 1952 for the year 1964-65. [Placed in Library. See No. LT-5850/66.]

12.34 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-SECOND REPORT

Shri Hem Raj (Kangra): I beg to present the Eighty-second Report of the Committee on Private Members' Bills and Resolutions.

12.34½ hrs.

PAPERS LAID ON THE TABLE—contd.

STATEMENT RE. FIRE IN THE HEAVY ENGINEERING CORPORATION RANCHI

The Minister of Industry (Shri D. Sanjivayya): Sir, in reply to supplementaries arising from Short Notice Question No. 7 on the Heavy Engineering Corporation, Ranchi, on the 11th March, 1966, particularly in regard to action taken against the former Chairman of the Corporation, Dr. Nagaraja Rao,—

Shri Hari Vishnu Kamath (Hoshangabad): Sir, it is a five-page statement. It may be laid on the Table. But those who have got copies of it may be permitted to put questions now. According to the direction of the Speaker, the statement is available in the Notice Office. But those who have got copies of the statement—I have got a copy—may be permitted to put questions straightaway.

Mr. Deputy-Speaker: It will be laid on the Table.

Shri Hari Vishnu Kamath: I know, but the practice has been—perhaps you are not aware—(Interruption).

Mr. Deputy-Speaker: If you want to ask questions, we will take it up tomorrow.

Shri Hari Vishnu Kamath: Definitely tomorrow. Please do not forget.

Shri D. Sanjivayya: There is one difficulty. I have to answer questions in Rajya Sabha tomorrow.

Mr. Deputy-Speaker: After the Question Hour.

Shri D. Sanjivayya: With your permission, I lay the statement on the Table of the House and I will answer questions tomorrow. [Placed in Library. See No. LT-5851/66].